

**LEGISLATIVE ASSEMBLY SECRETARIAT**  
**NATIONAL CAPITAL TERRITORY OF DELHI**  
**BULLETIN PART-II**

(General Information relating to legislative & other matters)  
Tuesday, 03 January 2017/13, Pausha, 1938 (Shaka)

**No. 85**

**Subject : "MLA" Parking Labels for the year 2017 for entry of vehicles of MLAs in the Assembly Complex.**

As the validity period of the car parking labels for entry into the Assembly premises has expired on 31 December, 2016, it has been decided to replace the existing "MLA" car parking labels with the new labels. Accordingly, Hon'ble Members are requested to kindly surrender their existing car parking labels and apply for the new ones in the prescribed proforma, enclosing a copy of the RC of the vehicle, duly signed by the Hon'ble Member concerned with stamp affixed.

The guidelines are as follows :

- For each calendar year, each Member of the House will be issued 02 (Two) "MLA" Parking Labels only, against submission of application in prescribed proforma and surrender of the parking labels issued earlier.
- Security personnel have been directed not to frisk the MLAs, Ex-MLAs and Ex-Metropolitan Council Members only while entering the Legislative Assembly Complex.
- It has also been directed that all other persons, even if they are accompanying the Hon'ble MLA in his/her vehicle, shall be subjected to the regular security procedures. Such guests will have to obtain a valid casual entry pass from the Reception against a written request presented by the MLA concerned.
- The Security Personnel are also directed to check bags/briefcases or any other luggage before being allowed entry into the Assembly Complex.
- The Hon'ble Members are requested to kindly co-operate and adhere to these guidelines strictly.

Proforma for the issue of vehicle entry pass is enclosed for use of Hon'ble Members with the request to sign and affix their stamp on the application form as well as all the enclosures while submitting their claim for issue of vehicle entry passes.

**Prasanna Kumar Suryadevara**  
**SECRETARY**

विधान सभा सचिवालय  
राष्ट्रीय राजधानी क्षेत्र दिल्ली  
समाचार भाग -2  
(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)  
मंगलवार, 03 जनवरी, 2017 / 13 पौष, 1938 (शक)

सं. 85

विषय: वर्ष 2107 के लिए सचिवालय परिसर में विधायकों के वाहनों के प्रवेश हेतु पार्किंग-लेवल्स।

क्योंकि सचिवालय परिसर में विधायकों के वाहनों के प्रवेश हेतु जारी पार्किंग लेवल्स की वैधता 31 दिसम्बर, 2016 को समाप्त हो गयी है, अतः मौजूदा "एम.एल.ए" कार पार्किंग लेवल्स के बदले नए पार्किंग लेवल्स जारी करने का निर्णय लिया गया है। तदनुसार, माननीय सदस्यों से निवेदन है कि वे मौजूदा कार पार्किंग लेवल्स जमा कर दें और वाहन के आर.सी की हस्ताक्षरित और मुहर लगी एक प्रति संलग्न करते हुए निर्धारित प्रपत्र में नए पार्किंग लेवल्स हेतु आवेदन करें।

इस संबंध में मार्गनिर्देशक इस प्रकार हैं:

- प्रत्येक कैलेण्डर वर्ष के लिए निर्धारित प्रपत्र में आवेदन करने और पहले जारी पार्किंग लेवल्स लौटाने पर सदन के प्रत्येक सदस्य को 02 (दो) "एम.एल.ए" कार पार्किंग लेवल्स जारी किए जायेंगे।
- सुरक्षाकर्मियों को निर्देश दिए गए हैं कि केवल वर्तमान विधायकों, भूतपूर्व विधायकों और भूतपूर्व महानगर पार्षदों की सचिवालय परिसर में प्रवेश के समय सुरक्षा जाँच न की जाए।
- यह भी निर्देश दिया गया है कि विधायकों के वाहन में उनके साथ आने वाले अन्य सभी व्यक्तियों की भी नियमित सुरक्षा जाँच की जाए। ऐसे सभी आगन्तुकों को संबंधित विधायक द्वारा दिए गए लिखित अनुरोध पर स्वागत कक्ष से वैध आकस्मिक प्रवेश-पत्र लेना होगा।
- सुरक्षा-कर्मियों को यह भी निर्देश दिया गया है कि सचिवालय परिसर में प्रवेश से पहले आगन्तुकों के बैग्स/ब्रीफकेस एवं अन्य दूसरे सामान की जाँच की जाए।
- माननीय सदस्यों से अनुरोध है कि कृपया इसमें सहयोग करें और नये मार्ग निर्देशों का सख्ती से पालन करें।
- माननीय सदस्यों के उपयोग के लिए वाहन-प्रवेश-पत्र पास जारी किए जाने हेतु प्रपत्र संलग्न है। माननीय सदस्यों से अनुरोध है कि वाहन-प्रवेश-पत्र के लिए आवेदन करते समय वे आवेदन पत्र के साथ-साथ सभी संलग्नकों पर हस्ताक्षर कर अपनी मुहर लगा दें।

प्रसन्ना कुमार सूर्यदेवरा  
सचिव

ANNEXURE-II

Label No. issued:

Dated:

LEGISLATIVE ASSEMBLY SECRETARIAT  
NATIONAL CAPITAL TERRITORY OF DELHI

APPLICATION FOR ISSUE OF CAR PARKING LABELS FOR HON'BLE  
SPEAKER/HON'BLE DEPUTY SPEAKER AND MLAs

To

The Secretary,  
Delhi Legislative Assembly,  
National Capital Territory of Delhi,  
Old Secretariat, Delhi.

Please issue one ( no.) Car Park Label for entry into the Legislative Assembly complex,  
in respect of my vehicle as per particulars given below:-

1. Make/Model of the vehicle:

2. Registration No:

The vehicle is registered in my name/in the name of my spouse/in the name of  
Shri/Smt. \_\_\_\_\_

*(Photocopy of the Registration Certificate of the vehicle is enclosed)*

I am also enclosing the MLA 'P' label No. \_\_\_\_\_ for the year \_\_\_\_\_ issued to me  
for my vehicle No. \_\_\_\_\_.

UNDERTAKING

(Strike off whichever is not applicable)

i) I do hereby undertake that the above vehicle is registered in my/my spouse's name/ in the  
name of Shri/Smt. \_\_\_\_\_ and the same is exclusively being used by  
me. I shall be fully responsible for any misuse of the parking label.

ii) I also hereby undertake that the above vehicles are not fitted with any kind of unauthorised  
LPG/CNG kit.

(Signature)

Name \_\_\_\_\_

A.C. No: \_\_\_\_\_

Telephone No. \_\_\_\_\_